

Name of Corporate Debtor: Grand Auto Udyog Private Limited
 Date of Commencement of CIRP: 06-Mar-24
 List of Creditors as on: 09-Jul-24

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Industrial Bank Limited	20-03-2024	21,13,88,682.80	21,13,88,682.80	Secured	8,41,06,000.00	88,41,06,000.00	No	36.59%	0	0	-	-		A Primary- Current Assets of the Company B. Collateral- 1. All the piece and parcel of land (together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 32, Madhupatna, Khata No. 2, Plot No. 762/1523, Area Ac-0.060 Dec. Kisan Homestead two owned by Mr. Ajaya Kumar Bhuiyan, Butted and Bounded by- In North & South- Road, In east- Plot No. 3579 and 3578, In west- Bima Moharana. 2. All the piece and parcel of land (together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 226, Mutation Khata No. 535/175, Plot No. 490/1027, Area Ac. 0.003 Dec. Plot No. -91, Area Ac. 0.102 Dec. Total Area- 0.105 Decimals, Kisan- Homestead and also. 3. All the piece and parcel of land (together with the building/ structure built thereon, if any) situated at Dist. Tahasil, Mouze- Cuttack, Sahar Unit No. 37, Badambadi, P. S. Madhupatna, No. 4, Tahsil- Cuttack Sadar No. 226, Mutation khata No. 14-01, Plot No. 528/1169, Area Ac. 0.003 Decimals (Homestead), Plot No. 490/1170, Area Ac. 0.017 Decimals (Homestead), Plot No. 524, Acre Ac. 0.019 Decimals and Plot No. 1163/1158, Area Ac. 0.017 Decimals, Total Area- 0.056 Decimals (Homestead) Butted and Bounded By In North- Plot No. 501, In South- Plot No. 489, 490, 525 & 528, In East- Plot No. 523, 522 & 528 and in west- Plot No. 528 (Road) 4. Personal Guarantee: Mrs. Roisi Mohanty and Mr. Ajaya Kumar Bhuyan
Total			21,13,88,682.80	21,13,88,682.80		8,41,06,000.00	88,41,06,000.00		36.60%	0	0	-	-		


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